

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

IA 3-4/2006 in CIVIL APPEAL NO. 5312-5313 OF 2005(for prel. Hearing)

MAHARASHTRA STATE ELECTRICITY BOARD &ANR

Appellant (s)

VERSUS

SUPER & STAINLESS HI ALLOYS LTD. & ORS.

Respondent(s)

(With appln(s) for directions and office report)

Date: 28/04/2006 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE P.K. BALASUBRAMANYAN

For Appellant(s)

Mr. A.S. Bhasme,Adv.

For Respondent(s)

Mr. Mukul Rohtagi, Sr.Adv.

Mr. Akhil Sibal, Adv.

Mr. R.N. Karanjawala, Adv.

Ms. Nandini Gore, Adv.

Ms. Pragya Singh Baghel, Adv.

Mrs Manik Karanjawala,Adv.

UPON hearing counsel the Court made the following

O R D E R

Having heard learned counsel for the parties, we are of the opinion that the main matter should be heard.

Put up for final hearing in the third week of July, 2006.

(Meenu Sethi)

Court Master

( Khushi Ram)

Court Master